

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 205
(IB)-765/ND/2021

IN THE MATTER OF:

**Mr. Ankit Gupta (through RP Mr. Dham Vir ... Applicant/Petitioner
Gupta)**

Under Section: 94 of IBC, 2016

Order delivered on 14.07.2022

CORAM:

**SHRI. DHARMINDER SINGH,
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the RP : Mr. Abhishek Anand, Mr. Karan Kohli, Advs.

ORDER

Arguments heard. During the course of the hearing, Mr. Karan Kohli Advocate appeared on behalf of the RP Mr. Chanchal Dua appointed under Section 95 application pending before this Bench.

Accordingly, the matter stands reserved for orders.

—Sd—

**(L.N. GUPTA)
MEMBER (T)**

—Sd—

**(DHARMINDER SINGH)
MEMBER (J)**